

[Shri Rajiv Gandhi]

discussions with President Castro on issues of bilateral and international interest were most useful. President Castro has heroically guided his people along the path of national reconstruction. We were deeply impressed with the visible progress Cuba has achieved under his leadership. I accepted on behalf of my mother, the Jose Marti Award, posthumously bestowed on her by the Government of Cuba as a tribute to her stature as a world leader. I was deeply moved by the mass send off that I was given by the population of Havana.

A visit to the Netherlands by an Indian Prime Minister was overdue. Our relations are close and cordial. I had very useful talks with Prime Minister Lubbers. We appreciate Netherlands' very positive stand towards the developing countries and North-South dialogue.

I paid a brief visit to the USSR on the return journey to Delhi. I had an extensive and very useful exchange of views with General Secretary Gorbachev which carried forward the discussion that I had held during my visit there in May this year. We are in continual touch on matters of common interest.

My visit to Oman was in response to a personal and cordial invitation from His Majesty Sultan Qaboos. From early times India and Oman have had friendly contacts in the fields of commerce and culture. There are about a quarter of a million Indian nationals working in Oman in different sectors of the economy. There are promising possibilities of further expansion of our relations with Oman.

Tonight I shall be leaving for visits to Vietnam and Japan. Our relations with both these countries are close. I am confident that these visits will be as fruitful as those which I have undertaken so far.

#### REFERENCE TO ALLEGED INCREASE IN THE PRICES OF BUS AND TRUCK TYRES

MR. CHAIRMAN: We resume special mentions. Yes, Smt. Ila Bhattacharya.

SHRIMATI ILA BHATTACHARYA (Tripura): Mr. Chairman, Sir, I rise here to focus attention on one matter, namely, the continued and irrational rise in the prices of bus and truck tyres which is because of their short supply in the market.

Sir, a serious situation has arisen in the country, wherein, the tyre manufacturers are manipulating the supply of commodities and creating artificial scarcity of tyres in the market, thus forcing the Government to increase the price at least two times in the past eighteen months. Even then, truck|bus tyres are selling at the rate of Rs. 1600 extra per tyre over and above the price fixed by the Government. (Interruptions)

MR. CHAIRMAN: I would request hon. Members to be chivalrous and not disturb the lady Member.

SHRIMATI ILA BHATTACHARYA: Sir, the Bureau of Industrial Costs and Prices was asked to conduct a study of the price increase. A decision on the said study is still to be taken. Meanwhile, the consumers are being fleeced at the rate of Rs. 1600 extra per tyre. In the absence of a clear-cut Government decision, the tyre manufacturers are creating artificial scarcity of truck|bus tyres in the market by short supply of tyres in the open market.

[The Deputy Chairman in the Chair]

Another method which is being resorted to by the manufacturers is the low capacity utilisation of their plants despite demand in the market. Most of the tyre manufacturing units are being mismanaged and in the absence of any competition, these manufacturers have a tendency to diversify their activities at the cost of the industry. The time has come for the Government to deal with these manufacturers who have taken the Government for granted. The Government should nationalise the industry so that the consumers are not taken for a ride any more and the industry is saved. (Interruptions)

THE DEPUTY CHAIRMAN: I would request the hon. Members not to disturb

the proceedings. If they like, they can go out and talk.

**SHRIMATI ILA BHATTACHARYA:**

A large number of workers are employed in this industry. I would, therefore, urge upon the Government to consider the proposal of nationalisation of all the tyre manufacturing industries soon. I would also request the hon. Minister of Industry to make a statement in the House on this matter.

#### REFERENCE TO DEMAND OF STATEHOOD FOR DELHI

श्री सत्य प्रकाश मालवीय (उत्तर प्रदेश) — उपसभापति महोदया, इस देश में आम चुनाव सन् 1952 में हुए थे और उसी समय दिल्ली में विधान सभा के चुनाव भी हुए थे और दिल्ली में जनता के प्रतिनिधियों की विधान सभा भी बनी थी। साथ ही उस समय दिल्ली में मंत्रिमंडल भी था और मुख्य मंत्री भी थे। सन् 1952 से 1956 तक चार वर्ष तक, दिल्ली को पूर्ण राज्य का दर्जा प्राप्त था। यहां पर जनता के चुने हुए प्रतिनिधियों की विधान सभा थी। लेकिन सन् 1956 में दिल्ली के नागरिकों की यह सुविधा समाप्त कर दी गई। तब से लेकर आज तक बराबर केन्द्रीय सरकार के समक्ष जनता द्वारा यह मांग रखी जाती रही है कि दिल्ली को पूर्ण राज्य का दर्जा दिया जाय और यहां पर विधान सभा स्थापित की जाए। दिल्ली में विधान सभा न होने के कारण और केवल मात्र महानगर परिषद् होने के कारण जो कई स्थानीय निकाय हैं, जैसे दिल्ली विकास प्राधिकरण है, नई दिल्ली म्युनिसिपल कमिटी है और दिल्ली की महानगरपालिका है, इनमें आपस में तारतम्य नहीं हो पाता है। इसके अतिरिक्त इसी वर्ष जनवरी, 1985 में महानगर परिषद के अनेक सदस्यों ने प्रधान मंत्री से भेंट की और महानगर परिषद में एक प्रस्ताव भी पारित किया कि दिल्ली को विधान सभा का दर्जा प्रदान किया जाय। प्रधान मंत्री जी ने यह आश्वासन दिया था कि इस सिलसिले में सरकार सहानुभूतिपूर्वक विचार करेगी। सन्

1979 में जब जनता पार्टी की सरकार थी तो इसी सदन में जनता पार्टी ने एक विधेयक प्रस्तुत किया था जिसमें इस बात की सिफारिश की गई थी कि दिल्ली में विधान सभा बनाई जाएगी। लेकिन बाद में जनता पार्टी की सरकार भंग हो गई और यह विधेयक लुप्त हो गया। इसके अतिरिक्त मेरा यह भी कहना है कि जितने भी आम चुनाव या उप-चुनाव होते हैं उनमें जितने भी हमारे राष्ट्रीय दल हैं वे इस बात का आश्वासन दे रहे हैं कि दिल्ली में विधान सभा बनाई जाएगी और दिल्ली में चुने हुए सदस्यों का राज्य विधान सभा का दर्जा दिया जाएगा। इसलिए मेरा सुझाव है कि इस मांग को मान लिया जाय। दिल्ली हमारे देश की राजधानी है। यहां पर सन् 1952 से 1956 तक विधान सभा थी, सरकार थी, दिल्ली की अपनी मंत्रि-परिषद् थी। ऐसी स्थिति में अब विधान सभा स्थापित करने में कोई आपात नहीं होना चाहिए।

#### REFERENCE TO LEAKAGE OF POISONOUS GAS IN NOIDA

श्री शांति त्यागी (उत्तर प्रदेश) : महोदया, 21 नवम्बर की रात्रि को नोएडा की अशोक नगर कालोनी में जहरीली गैस के रिसने से जो दुर्घटना हुई है यह स्पेशल मेशन उसी के बारे में है। जहरीली गैस के फैलने से इस क्षेत् में एक आदमी मारा गया और 90 व्यक्ति कई बंमारियों के शिकार हो गये। मैडम, पिछले दिनों दिल्ली की एक और फैक्टरी में भी जहरीली गैस निकलने की एक घटना घट चुकी है। इसके पहले वबई में एक फैक्टरी से जहरीली गैस का रिसाव हो चुका है और उससे भी जान-माल की हानि हुई है। मैडम, एक साल गुजरा, भोपाल गैस कांड ने सारे देश की आत्मा को झककोर दिया था। इसमें लगभग ढाई हजार आदमी मारे गये थे और करीब दो लाख आदमी असाध्य बीमारियों के शिकार हो गये थे। मैं यह गुजारिश करना चाहता हूं कि यह घटना